(TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-I SECTION-I)

Government of India
Ministry of Commerce and Industry
Department of Commerce
Udyog Bhavan, New Delhi

PUBLIC NOTICE No. 14 /2015-2020 NEW DELHI, DATED THE 12 th July, 2021

Subject: Extension of time limit for filing claims under the Transport and Marketing Assistance (TMA) Scheme for specified agricultural products.

In exercise of powers conferred under paragraph 2.04 of the Foreign Trade Policy 2015-2020, as amended from time to time, the Director General of Foreign Trade hereby makes the following amendment in Chapter 7(A) of the Handbook of Procedures (2015-20) with immediate effect:

In para 7A.01(d), the following sentence is added at the end:

"Application for refund of such claims for the quarter ending 31st March, 2020 and 30th June, 2020 may be filed upto 30th September, 2021".

Effect of this Public Notice: The claims for assistance under the TMA Scheme for the quarters ending on 31.03.2020 and 30.06.2020 can be filed upto 30th September, 2021.

(Amit Yadav)

Director General of Foreign Trade & Ex-officio Additional Secretary to the Government of India

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[Issued from File No. 01/92/180/12/AM-22/PC-VI/E-27866]